

IN THE HIGH COURT OF JHARKHAND AT RANCHI
T.A. No. 36 of 2018

M/s. Bihar Foundry & Casting Ltd. --- --- Appellant

Versus

The Commissioner of Central Excise, Ranchi
Commissionerate Central Revenue Building --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant : Mr. Kartik Kurmi, Advocate
Mr. Nitin Kumar Pasari, Advocate
Ms. Sidhi Jalan, Advocate
For the Respondent : Mr. Amit Kumar, Advocate

22/08.09.2021 Post the case tomorrow, i.e. on 09.09.2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)